

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).29478/2009
(From the judgement and order dated 05/08/2009 in CRP No.
1729/2003 of The HIGH COURT OF MADRAS)

M/S SPEEDLINE AGENCIES

Petitioner(s)

VERSUS

M/S T.STANES & CO.LTD.

Respondent(s)

(With appln(s) for permission to place addl. documents on record
and prayer for interim relief and office report)

Date: 26/02/2010 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE P. SATHASIVAM

HON'BLE MR. JUSTICE H.L. DATTU

For Petitioner(s) Ms. Liz Mathew,Adv.

For Respondent(s) Mr. K. Parasaran,Sr.Adv.
Mr. K.V. Viswanathan,Sr.Adv.
Mr. Anil Kaushik,Adv.
Ms. Mary Mitzy,Adv.
Ms. Arunima Dwivedi,Adv.
Mr. P.K. Jayakrishnan,Adv.
Mr. G.S. Chauhan,Adv.
Mr. Shiv Prakash Pandey,Adv.

UPON hearing counsel the Court made the following
O R D E R

List on 27th April, 2010 for final disposal.

[Madhu Bala]
Sr.PA

[Savita Sainani]
Court Master